

ITEM NO.105

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3249-3250/2017

M/S BAJAJ HINDUSTHAN LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 25-06-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Syed Shahid Hussain Rizvi, AOR

For Respondent(s) :

Mr. Akshat Kumar, AOR

Mr. Rohit Kumar Singh, Adv.

Mr. Aviral Saxena, Adv.

Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the appellant seeking adjournment on the ground of personal difficulty, list this matter after partial court working days.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)